

- (1) Annual Report of the Central Inland Water Transport Corporation Limited, Calcutta, for the year 1977-78 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon
- (2) Statement showing reasons for delay in laying the Report mentioned at (1) (iv) above  
[Placed in Library See No LI—4319/79]

DETAILED DEMANDS FOR GRANTS OF MINISTRY OF PETROLEUM, CHEMICALS AND FERTILISERS FOR 1979-80

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM, CHEMICALS AND FERTILISERS (SHRI NARSINGH YADAV) I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Petroleum, Chemicals and Fertilizers for 1979-80  
[Placed in Library See No LI—20/79]

STATEMENTS SHOWING ACTION TAKEN BY GOVT ON VARIOUS ASSURANCES ETC GIVEN BY MINISTERS DURING VARIOUS SESSIONS

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI) I beg to lay on the Table the following statements (Hindi and English versions) showing action taken by the Governments on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha—

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| (1) Statement No XI—Seventh Session, 1976 | } Fifth Lok Sabha |
| (2) Statement No XV—Second Session 1977   |                   |
| (3) Statement No XI—Third Session, 1977   |                   |
| (4) Statement No XIII—Fourth Session 1978 |                   |
| (5) Statement No VI—Fifth Session, 1978   | } Sixth Lok Sabha |
| (6) Statement No II—Sixth Session, 1978   |                   |
| (7) Statement No III—Sixth Session, 1978  |                   |
| (8) Statement No I—Seventh Session, 1979  |                   |

[Placed in Library See No LI—4321/79]

12.13 hrs.]

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

SITUATION IN JAMMU AND KASHMIR

SHRI VAYALAR RAVI (CHIVAKIL) I call the attention of the hon. Minister of Home Affairs to the following matter of urgent public importance and request that he may make a statement thereon

“Situation in Jammu and Kashmir State as a result of recent large scale incidents of violence and arson”

THE MINISTER OF HOME AFFAIRS (SHRI H M PATTI) Sir In the last week of February I had reported to this House about the law and order situation that had developed at Poonch, Jammu and other areas of Jammu & Kashmir and the attempts that were being made by the State Government to restore normalcy. Presumably the present Calling Attention Notice relates to the distressing acts of violence and arson that had taken place especially in Srinagar and Anantnag districts in the course of demonstrations following the execution of Mr ZA Bhutto in Pakistan on the 4th April.

On that day hartal was observed and there were widespread demonstrations throughout the Valley particularly in Srinagar city and Srinagar and Anantnag districts. The main target of mob anger was Jamiat-e-Islami, its workers and establishments. In Srinagar the U.N. Office was attacked by a very big mob. Tragically the All Saints Church was burnt down. The residence of the Director of the Doordarshan Kendra was also damaged. In order to control the situation, the police had to resort to firing and two persons were killed. There was firing at Sopore also and one person was killed.

On the 5th April, the extent and intensity of violence increased in Anantnag district. A violent mob had blocked the Jammu-Srinagar national highway at Malpura Village. The police had to open fire and two persons died. In Anantnag Town and at several places, shops and houses belonging to the supporters of Jamiat-e-Islami were subjected to attack and looting by violent mobs. Especially in the Arwan-Chitlan area many pro-Jamiat-e-Islami villages were ravaged on that day.